

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/3673/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Malaya Deb,
Presiding Officer/ Member,
M.A.C.T, Nalbari

Dated Guwahati, the 3rd May, 2023.

Sub:- **Casual leave alongwith station leave permission.**

Ref:- Your letter No. MACT/N/137 dtd. 29.04.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.05.2023 along with station leave permission, with the official vehicle, at own cost, from the morning of 04.05.2023 till the morning of 08.05.2023,** has been granted. The District & Sessions Judge, Nalbari and in his absence the next senior most Judicial Officer would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/3674-3675/A dated , 03-05-2023

Copy to

1. The District & Sessions Judge, Nalbari.
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)